

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3653
ANSWERED ON:26.04.2012
SUPPLY OF PNG
Saroj Smt. Sushila

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of complaints received regarding supply of Piped Natural Gas (PNG) during the last three years, city-wise;
- (b) whether the MP quarters situated in Swarn Jayanti Sadan in Delhi are not being supplied PNG for many months and no action is being taken on the complaints filed by a number of Members of Parliament;
- (c) if so, the details thereof alongwith the corrective measures being taken in this regard; and
- (d) the time since when PNG is not being supplied in the said area alongwith the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N SINGH)

- (a): Based on the information received from City Gas Distribution (CGD) entities, the details of number of complaints received in each city regarding supply of Piped Natural Gas (PNG) during the last three years (2009-10 to 2011-12) is annexed.
- (b) to (d): Indraprastha Gas Ltd. (IGL) has a network of underground pipelines in Central Delhi (NDMC Area) to provide Piped Natural Gas (PNG) connections to residences of Members of Parliament. IGL had proposed to provide PNG connections to MP residences at Swarn Jayanti Sadan for which approval had been received from CPWD on 19th Jan, 2009 in response to its proposal. Thereafter, IGL had laid the infrastructure of underground pipelines in Swarn Jayanti Sadan in 2009. However, further work of providing connectivity to individual residents is dependent on the final clearance from Rajya Sabha (Sectt.) & CPWD.